

17. 06. 2022

SA/BP  
Sl. 3  
Court No. 17

WPA 7907 of 2019

Ramesh Malik & Ors.  
Vs.  
The State of West Bengal & Ors.

Mr. Bikash Ranjan Bhattacharya, Sr. Advocate  
Mr. Sudipta Dasgupta  
Mr. Bikram Banerjee  
Mr. Arka Nandi  
Ms. Dipa Acharya  
Mr. Sutirtha Nayek  
..for the petitioners.

Mr. L.K. Gupta, Sr. Advocate  
Mr. Ratul Biswas  
..for the Board.

Mr. Sirsanya Bandyopadhyay  
Mr. Arka Kumar Nag  
..for the State.

Mr. Billwadal Bhattacharyya, Ld. ASG  
Mr. Arijit Majumdar  
..for CBI.

**1.** In the order dated 15.06.2022, the number of the writ applications have been wrongly typed. It should be WPA 7907 of 2019 (Ramesh Malik & Ors.) with WPA 9979 of 2022 (Soumen Nandy). WPA 9979 of 2019 typed in the order dated 15.06.2022 is a typographical mistake and it has always to be read as WPA 9979 of 2022. This order is to be read as a part of the order dated 15.06.2022 in the above two matters which have been taken up jointly.

**2.** Today is the date for intimation of the Special

Investigation Team members of Central Bureau of Investigation. CBI has constituted the team of six officers and six names for this Special Investigation Team ('SIT' for short) has been intimated to this court. The members of the team are:

- (i) Dharamveer Singh, Additional SP, CBI, ACB, Kolkata
- (ii) Satender Singh, Deputy SP, CBI, ACB, Kolkata
- (iii) K.C. Risinamol, Deputy SP, CBI, ACB, Kolkata

(Learned Senior Advocate Mr. Bikash Ranjan Bhattacharya for the petitioners have requested learned counsel for CBI Mr. Billwadal Bhattacharyya to reconsider the name of K.C. Risinamol for replacing her by some other officer of similar rank).

- (iv) Somnath Biswas, Inspector, CBI, ACB, Kolkata
- (v) Moley Das, Inspector, CBI, ACB, Kolkata
- (vi) Imran Ashique, Inspector, CBI, ACB, Kolkata

It has been intimated by CBI by its office order dated 17.06.2022 by which the Special Investigation Team has been constituted that the SIT would investigate the cases entrusted by the Hon'ble High Court of Calcutta under the close supervision of Head of the Branch (HOB) and Joint Director (HOZ) of CBI, ACB, Kolkata. I have noted this intimation, however, I want to make it clear that the Joint Director Mr. N. Venugopal shall be the head of the SIT meaning thereby he will supervise the investigation of SIT for the purpose for which it has been

constituted.

Learned counsel for CBI has stated that regarding the third named officer of CBI he would talk to Mr. Bhattacharya and will also talk to his client for taking appropriate decision in this regard.

**3.** I direct the West Bengal Board of Primary Education to produce:

(i) The applications, made by 2787 candidates who wanted their OMR sheets are to be reviewed/ re-examined as they alleged that there was one question which was wrong for which they should be given full marks.

(ii) The second panel of 273 candidates spread over the State under different district primary school councils as has been stated in paragraph 13 of the report filed before this court on 15.06.2022.

(iii) The Board's resolution to send the question and the answer key to the expert committee on School Education Department, Government of West Bengal to whom it was sent to ascertain whether the question / answer key provided in TET 2014 in respect of the said question was correct or not.

(iv) The names of the members of the expert committee and the date of constitution of the said expert committee by the School Education Department, Government of West Bengal.

(v) The resolution of the Board in the meeting dated 20.11.2017 to award one mark to the unsuccessful candidates who submitted their representations along with testimonials.

(vi) The view of the department of School Education, Government of West Bengal, accepting the recommendation of awarding one mark.

All such documents are to be produced in original on 20<sup>th</sup> June, 2022 at 3 p.m. when this matter will be taken up again for further hearing.

**4.** Learned senior advocate Mr. Gupta has submitted that in the meantime CBI has taken some papers from the Board's office and if the above documents in original are not taken by CBI in the meantime those will be produced.

List this matter on 20<sup>th</sup> June, 2022 and it will be taken up at 3 p.m.

(Abhijit Gangopadhyay, J. )

